

7/10
7/15

क.प्र.स. (प्रक्रिया) नियमावली के नियम 22 के अन्तर्गत निः शुल्क प्रारंभ

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR
COPY OF ORDER DATED: 04-08-2005 PASSED IN MA 51/2005
OA 26/2005

LEKH RAJ SONI Vs. U.O.I.A. Org.

DATE OF ORDER:

04-08-2005

Mr. P. Bohra, counsel for applicant.

Heard.

M.A. No. 51/2005 has been filed for seeking amendment in the O.A. No. 26/2005.

(2) As per the pleadings, the M.A. is quite exhaustive. The learned counsel for the applicant has stated that it has become essential to carry out the amendment in the O.A. for the reason that certain subsequent developments have taken place inasmuch as effective orders have been passed by the respondents subsequent to filing of this O.A. Keeping in view the law of amendments to be quite liberal. We find that there are sufficient reasons for seeking amendment, and, therefore, M.A. is hereby accepted. The applicant is permitted to carry out the proposed amendments in the O.A. The amended O.A. is already in the records of this M.A. The same may be placed at the appropriate place in the O.A. M.A. stands disposed of accordingly. List the O.A. for admission on 19.09.05.

Sd/- Sd/-
[G.R. PATWARDHAN] [I.K. KAUSHIK]
MEMBER [A] MEMBER [B]

CERTIFIED TRUE COPY
Dated 05-8-2005

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अनुमान अधिकारी (न्याय.)
Section Officer (Jud.)
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
जोधपुर न्यायाधीश जोधपुर
Jodhpur Bench, Jodhpur.



COMPARED &
CHECKED

के.प्र.म. (प्रक्रिया) नियमावली के नियम 22 के अन्तर्गत नि: फुल: प्रति

CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR.

COPY OF ORDER: 04-03-2005 PASSED IN MA 30/2005 IN
O.A. No. 26/2005

LEKH RAJ SONI

Vs.

U.O.I. & Ors.

DATE OF ORDER:

04-03-2005

Mr. ^{P.} Bohra, counsel for applicant.

As per the reasons given in this M.A. for non-appearance of the counsel for applicant. We are satisfied with these bonafide reasons. Accordingly, M.A. is allowed. O.A. is restored to its Original number.

Sd/-

(G.R. PATNARDHAN)
MEMBER (A)

Sd/-

(KULDIP SINGH)
VICE CHAIRMAN



COMPARED &
CHECKED
le

CERTIFIED TRUE COPY
Dated... 04-03-2005...

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अनुभाग अधिकारी (न्याय.)
Section Officer (Judl.)
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
जोधपुर न्यायपीठ, जोधपुर
Jodhpur Bench, Jodhpur.